

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 89037 OF 2014

[Arising out of Order-in-Appeal No: 2681 (Gr.I)/2014(JNCH)/IMP-2550 dated 7th July 2014 passed by the Commissioner of Customs (Appeals), Mumbai – II.]

Universal Corporation Limited

4C PM Tower, #37 Greams Road, Chennai - 600006

... Appellant

versus

Commissioner of Customs (Imports)

Jawaharlal Nehru Customs House, Nhava Sheva

Tal: Uran, Dist: Raigad - 400707

...Respondent

APPEARANCE:

None for the appellant

Shri Ram Kumar, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO: 85725/2025

DATE OF HEARING:

19/03/2025

DATE OF DECISION:

19/03/2025

PER: CORAM

None for the appellant.

2. It is seen from the records that despite the appeal having been listed for disposal on 15th March 2024, 7th June 2024 and 6th November 2024 in the past, none had recorded appearance on behalf of appellant. It would appear that the appellant is not interested in pursuing the appeal.

3. The appeal is, therefore, dismissed in default for non-prosecution.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)